

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:981
ANSWERED ON:20.03.2012
ALLOTMENT OF HOUSES TO SLUM DWELLERS
Singh Rajkumari Ratna;Sinh Dr. Sanjay

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether there is a report that the houses allotted to slum dwellers have been illegally occupied by others in collusion with the officers of the DDA;
- (b) if so, whether any committee has been constituted by the Government for conducting investigation in this regard;
- (c) if so, the details thereof; and
- (d) the reaction of the Government to the outcome of the said committee?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a): Delhi Development Authority (DDA) and Delhi Urban Shelter Improvement Board (DUSIB), Government of NCT of Delhi have informed that there is no report that the houses allotted to slum dwellers have been illegally occupied by others in collusion with the officers of the DDA.

(b)to(d): Does not arise in view of answer given at (a).